

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1159  
ANSWERED ON:08.08.2011  
WELFARE OF DISABLED PERSONS  
Vishwanath Shri katti Ramesh

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of proposals received by the Government from Non-Governmental Organisations (NGOs) working for the welfare of disabled persons, State-wise;
- (b) whether some proposals received from most of the States are still pending; and
- (c) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) and (b) A statement indicating the number of proposals received by the Ministry from the Non-Governmental Organisations (NGOs) working for the welfare of disabled persons under the Deendayal Disabled Rehabilitation Scheme (DDRS) and the pendency thereof is at Annexure-I.

A statement indicating the number of proposals received under the Scheme of Assistance to Disabled Persons for Purchase and Fitting of Aids and Appliances (ADIP) is at Annexure-II. The nature of grant under the ADIP Scheme is non-recurring and therefore the proposals received in a particular financial year cannot be considered in the subsequent year, unless specifically decided otherwise by the competent authority.

(c) The reasons for pendency under DDRS inter alia includes delay in receipt of proposals from the respective State Governments, deficient documents in the proposals received from the NGOs, complaint against some of the organisations etc.